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*Sreedharan v. Collector*, (Murali Purushothaman, J.), [2024 SCC OnLine Ker 626](#)  
*State of Kerala v. Najeena*, (A.J. Desai, C.J. and V.G. Arun, J.), [2024 SCC OnLine Ker 610](#)  
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*SM Energenco Ltd. v. State of Meghalaya*, (H.S. Thangkhiew, J.), [2024 SCC OnLine Megh 47](#)

*Trimurty Enterprise v. State of Meghalaya*, (H.S. Thangkhiew, J.), [2024 SCC OnLine Megh 49](#)

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